

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBB1 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

List of Secured Financial Creditors

H & V Engineering & Constructions Pvt

S. No.	Name of Creditors	Email	Category	Summary of Claims Received		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Remarks
				Submitted	Admitted				
1	ASRECC (India) Ltd	asrec@asrec.co.in	Assets Reconstruction Company	297,69,541.00	297,69,541.00	N.A.	N.A.	N.A.	Assignment of charge by Bharat Bank vide Assignment agreement dated 15.5.2020, form C sent by email on 31.8.2020
	assigned charge by Bharat Bank	ianardhan_amin@bharatbank.co.in	Bank						



Anish Gupta
 Anish Gupta
 Resolution Professional
 H & V Engineering and Constructions Pvt Ltd
 IBB1/IPA-002/IP-N00285/2017-18/10843